

physical and chemical aspects of processing of wool.

3. Primary Processors Group covering scouring and combing.
4. Production and trading in yarn and fabrics on a global basis.
5. Contracts and commercial regulations.
6. Statistics for the world woollen industry.

Export of Textiles

7481. SHRI A. VENKATESH NAIK:

Will the Minister of TEXTILES be pleased to state :

(a) whether attention of the Government has been drawn towards news-item captioned. "Europiye Sangh Dwara Asiaie Textile Aayat Ki Janch" appearing in "Nai-Duniya" dated January 22, 1994;

(b) if so, whether the above investigation has been found to be correct according to the foreign trade policy;

(c) if so, the details thereof; and

(d) the steps to be taken by the Union Government to tackle it?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) to (d) The European Commission announced initiation of antidumping proceedings on 20 January, 1994 concerning imports originating, *inter-alia*, in India, of cotton fabric and synthetic staple fibre fabric, followed by a notice of initiation of proceedings on 25 January, 1994

concerning imports of bed-linen. The agreement on implementation of Article 6 of GATT (known popularly as the anti-dumping code) states that an investigation to determine the existence, degree and effect of any alleged dumping shall normally be initiated upon a written request by or on behalf of the industry affected. The European Commission decided to initiate proceedings against some of the principal textile exporting countries of cotton and synthetic fabric and bed-linen, including India, following a written request received from Eurocotton, the concerned European textile manufacturers association. The proceedings are expected to be concluded by end 1994 or early 1995. It is too early to predict the outcome or the effect of the proceedings Government have remained in touch on this issue with the Indian industry, as also with the European Commission through the Permanent Mission of India to the European Communities.

Smuggling of Arms

7482. SHRI V. SREENIVASA PRASAD:
SHRI TARA SINGH :

Will the Minister FINANCE be pleased to state :

(a) whether the Government are aware that Pakistan's ISI hand is involved in smuggling of arms and ammunitions in the country;

(b) whether a large quantity of such arms has been seized at Kandla port recently;

(c) if so, the details of the suspected agencies involved in such smugglings; and

(d) the steps Government propose to take to check smuggling of arms in the country?